

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 181/16	TP 73/17	Hearing	433(e) / 433(f)	Rajkumar & Another Vs Bio-diversity Conserva-tion(India) Pvt. Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
10	KIRAN MURGOD. 99804 55923.	Petitioner	KMgod.

Counsel for petitioner is present. He has filed proforma under I&B Code in Form No.5. Registry to check and put up.

List it on 06.07.2017.

  
MEMBER (J)

  
MEMBER (T)